

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 210 OF 2015

Dated: 5th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Neyveli Lignite Corporation Ltd.

....Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant(s)

:

**Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan**

ORDER

Issue notice to the Respondents returnable on 05.11.2015. Dasti in addition is permitted.

List the matter on **05.11.2015**.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk